

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 3659  
TO BE ANSWERED ON 27.03.2018**

**UTILISATION OF MERIT-CUM-MEANS SCHOLARSHIP**

**3659.SHRI SAMBHAJI CHHATRAPATI:**

Will the Minister of MINORITY AFFAIRS be pleased to refer to answer to Unstarred Question 462 given in Rajya Sabha on 6 February, 2018 and state:

- (a) whether it is a fact that share of quota fixed for Buddhist students in Maharashtra has been shifted to other States since none of the Buddhist students applied for the scholarship;
- (b) whether Government has received any request from Maharashtra Government to shift the quota fixed for Buddhist students to other minority students considering a large number of applications received; and
- (c) if so, the decision of Government with regard thereto?

**ANSWER**

**MINISTER OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

- (a): Merit-cum-Means (MCM) based Scholarship Scheme implemented throughout the country (including State of Maharashtra), has State/UT-wise and community-wise physical allocation fixed on the basis of Census. The Scheme guidelines, stipulates that if the physical target of scholarship for a particular minority community in a State/UT is not utilized, it will be re-distributed among the same minority community in other States/UTs strictly in accordance with merit and without disturbing the national ratio. If the re-distribution still remains unutilized, it is further re-distributed among the other communities. The Government has no proposal to change this stipulation as it may disturb the National level allocation for a community.
- (b): No such proposal has been received by this Ministry.
- (c): Does not arise, in view of (b) above.

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